

BENCH-I

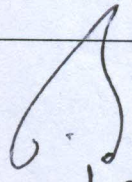
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 175/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Munindra Kumar & Ors-Vs-Bagaha Contractors Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Ms. SWAPNA CHOUBEY, ADV	}	Petitioners	 7/11/2017
2.	P. SIDDHARTHA S HARTHA, ADV			

1. MR. NIRMALYA DASGUPTA, ADV.	}	Respondents.	07/11/2017
2. MR. DEBANATH DEY, ADV.			
3. MR. J. PATNAIK, P.O.S.			

ORDER

Ld. Counsel for the petitioners and the respondents are present.

No time left.

List on 19/12/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)